NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

IA 80/2017 with C.P. No. 54/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017

Name of the Company:

Girishbhai Amratbhai Patel

The Registrar of Companies & Ors.

Section of the Companies Act: <u>Section 241-242 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

73 HARAT RAD

Advocali

LONO 21-05

3. Pathile Achiege Adrocate Petitioner Gliste

Learned Advocate Mr. Pathik Acharya present for Petitioner. Learned Advocate Mr. Bharat Rao with Learned FCA Mr. Kiran Shah present for Respondent no. 2 to 5.

Petitioner filed rejoinder.

Respondents filed sur-rejoinder.

Heard arguments of Learned Counsel for Petitioner and Learned Counsel for Respondents no. 2 to 5.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 30th day of May, 2017.